Tame of Corporate Debtor: Date of Commencement of CIRP:		AMEYA ECO-ZONE DEVELOPERS PRIVATE LIMITED									
		07-Jun-24									
ist of Cr	reditors as on:		01-Mar-25								
					List of Secu	red Financial Cred	itors				
	(Amount i										
l. No.	Name of creditor	% Voting share	Details of claim received		Details of claim	Amount of claim	Amount of claim	Details of Security Held	Whether Security	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	rejected	under verification		Interest Relinquished?		
	A Financial Credit olutions Ltd.	72.69	27-06-2024	1,27,90,93,155.00	1,27,90,93,155.00	-		Non-Agricultural (N.A.) Plot at S. No. 202 admeasuring 55341 sq.mtr. And Plot No. 209 admeasuring 39052 sq.mtr. At Ajwa Road, Village Sakaria, Taluka Waghodia, Vadodara, Gujarat owned by M/s. Ameya Eco-Zone Developers Pvt. Ltd.	-		
Re	mkara Assets econstruction Private mited	16.74	26-06-2024	29,45,12,430.26	29,45,12,430.26	-		Non-Agricultural (N.A.) Plot at S. No. 207 admeasuring 18919 sq.mtr. And Plot No. 210 admeasuring 30150 sq.mtr. At Ajwa Road, Village Sakaria, Taluka Waghodia, Vadodara, Gujarat owned by M/s. Ameya Eco-Zone Developers Pvt. Ltd.	-	Note 2	
3 Sti	rugence Debt Fund	10.57	24-06-2024	18,59,57,314.00	18,59,57,314.00	-		Charge registered under Shanta Mangesh Developers and the CD is the Corporate Guarantor.			
4 Sti	rugence Debt Fund	0.00	28-06-2024	38,33,10,861.00		38,33,10,861.00					
	Total	100.00		2,14,28,73,760.26	1,75,95,62,899.26	38,33,10,861.00	_	 			

Notes:

1 Ameya Eco-Zone Developers is the security provider under the Debture Trust Deed dated 18-10-2018

2 Primary Borrower is M/s. Sarthak Developers and Guarantors: Mr. Vijay Mallya, Mrs. Utkarsha Vijay Mallya & Mr. Siddharth Mallya